

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.01.2022 (FRIDAY)

COURT -II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 353 of 2021	Vijay Kumar Singh Vs. Sandeep Kumar Bhatt & Ors.	Gautam Singhal	Sandeep Kr. Bhatt-R1 Ashish Rana-R3

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 697 of 2021	Raju Gopinath Nair, Ex-Director Gopinath Engineering Co. Pvt. Ltd. Vs. Totale Global Pvt. Ltd. & Anr.	Manoj Harit	Prakhar Tandon-R1 Maulik Chokshi Vijeta Ohri-R2
3.	Comp. App. (AT) (Ins) No. 699 of 2021	Baiju Trading and Investment Pvt. Ltd. Vs. Mr. Arihant Nanavati, Liquidator & Ors.	Kshitiz Garg	Kaustav Som Arjun Krishnan-R1
4.	Contempt Case (AT) No. 22 of 2021 in Comp. App. (AT) No. 136 of 2020	Ashish O. Lalpuria Vs. Kumaka Industries Ltd. & Ors.	Gaurav Gadodia	

For Hearing

5.	Comp. App. (AT) (Ins) No. 241 of 2021	Sidney Ralph Vaz Vs. R K Constro Projects Pvt. Ltd. (Through Liquidator, Neeraja Kartik) & Ors. With	Zeba Khair	Sandeep Bajaj Aakanksha Nehra Aditi Gupta-R2
6.	Comp. App. (AT) (Ins) No. 242 of 2021	Deepak Santram Pathe & Ors. Vs. R K Constro Projects Pvt. Ltd. (Through Liquidator, Neeraja Kartik) & Ors. With	Zeba Khair	Sandeep Bajaj Aakanksha Nehra Aditi Gupta-R2

7.	Comp. App. (AT) (Ins) No. 244 of 2021	Deepak Santram Pathe & Ors. Vs. R K Constro Projects Pvt. Ltd. (Through Liquidator, Neeraja Kartik) & Ors.	Zeba Khair	Sandeep Bajaj-R2
8.	Comp. App. (AT) (Ins) No. 357 of 2020	Rajesh Kumar Tripathi Vs. Era Housing & Developers (P) Ltd & Ors.	Apoorv Agarwal	Sunil Kumar Gupta-R1 Vikram Kumar-R3 Swapnil Gupta-R6 Anand-R7 to R9 Niharika Sharma-R2, R4, R5, R7 & R9
9.	Comp. App. (AT) (Ins) No. 399 of 2021 & I.A. No. 1809-1810 of 2021	Union Bank of India Vs. Rajdeep Clothing and Advisory Pvt. Ltd. & Ors. With	Pramod B. Agarwala	Prateek Gupta-R1 Smiti Verma-R14 Ravi Kapoor Nipun Singhvi-RP Vishal J. Dave-R15
10.	Comp. App. (AT) (Ins) No. 402 - 403 of 2021	Brijendra Kumar Mishra Vs. Krishna Knitwear Technology Ltd.& Ors. With	Nidhi Mohan Parashar	PrateekGupta Vishal Singh-R8
11.	Comp. App. (AT) (Ins) No. 688 of 2021	Union Bank of India Vs. Kaushar Textile Pvt. Ltd. & Ors.	Aayush Agarwala	Kumar Anurag Singh-R1 Honey Satpal-R2
12.	Comp. App. (AT) (Ins) No. 582 of 2021	Tiger Logistics (India) Ltd. Vs. Jaguar Overseas Ltd.	Kshitij Mudgal	Raghav Anand Shyel Trehar
13.	Comp. App. (AT) No. 23 of 2021	Vijay Parikh Vs. Tarun Chandrakant Parikh and Ors.	Prabhat K.C.	Pradhuman Gohil- R1 & R2 Natasha Dhruvan- R7
14.	Comp. App. (AT) No. 19 of 2020	Chander Verma Vs. Continental Construction Ltd. & Ors.	Chandan Dutta	Saurabh Kalia-R2,3 Ashim Vachher-R4 Swapnil Gupta-R5
15.	Competition App. (AT) No. 23 of 2017	Khanduja Coal Transport Co. Vs. Competition Commission of India & Ors. With	Amar Ramani Jatin Kumar	Arjun Krishnan (R-1) Uddyam Mukherjee (R-2)
16.	Competition App. (AT) No. 24 of 2017	B. Himmat Lal Agrawal Vs. CCI & Anr. With	AnubhavMardikar	Ankit Jam

17.	Competition App. (AT) No. 26 of 2017	Punjab Transport Co. &Anr. Vs. Competition Commission of India & Anr. With	Arunava Mukherjee	Arjun Krishnan (R-1) UddyamMukherjee (R-2)
18.	Competition App. (AT) No. 27 of 2017	Jasbir Singh Saini, Proprietor of Praveen Transport Vs. CCI With	T. SundarRamanathan	Dushyant K Mahant (R-1) UddyamMukherjee (R-2)
19.	Competition App. (AT) No. 28 of 2017	KanhhaiyalalKhandelwal VS. CCI & Anr. With	T. SundarRamanathan	AnupamSanghi (R-1) UddyamMukherjee (R-2)
20.	Competition App. (AT) No. 29 of 2017	KanhhaiyalalKhandelwal, partner of Khandelwal Transport Vs. CCI & Anr. With	T. SundarRamanathan	AnupamSanghi (R-1) Uddyam Mukherjee (R-2)
21.	Competition App. (AT) No. 30 of 2017	Punya Coal Road Lines Vs. Competition Commission of India & Anr. With	NakulMohta	Arjun Krishnan (R-1) Uddyam Mukherjee (R-2)
22.	Competition App. (AT) No. 35 of 2017	Avaneesh Logistics Pvt. Ltd. & Anr. Vs. CCI & Anr. With	Ankita Chaudhary Rathi	Arjun Krishnan (R-1) UddyamMukherjee(R-2)
23.	Competition App. (AT) No. 36 of 2017	Khandelwal Earth Movers &Anr. Vs. CCI & Anr. With	Johnson Subba	Arjun Krishnan (R-1) UddyamMukherjee (R-2)
24.	Competition App. (AT) No. 37 of 2017	Bimal Kumar Khandelwal & Anr. Vs. CCI & Anr. With	Johnson Subba	Uddyam Mukherjee (R-2)
25.	Competition App. (AT) No. 16 of 2018	SSV Coal Carriers Pvt. Ltd. & Anr. Vs. CCI & Anr.	Jaspreet Singh Rai	Arjun Krishnan (R-1), Ankit Jain(R2)
26.	Competition App. (AT) No. 26 of 2020	Travel Agents Association of India Vs. Competition Commission of India & Ors.	MM Sharma	Shama Nargis M.K. Ghosh-R3 Harish Vaidyanathan Dhankar-R2 Deepak Biswas-R4

27.	Compensation Application (AT) No. 01 of 2019 in Competition. App. (AT) No. 79-81 of 2012	Food Corporation of India. Vs. Excel Crop Care Ltd. & Ors.	G.R. Bhatia	Rahul Goel-R1 Ebaad Nawaz Khan-R2 Sandhya-R3
-----	--	--	-------------	--

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

**By order of Hon'ble Chairperson
-sd/-
Registrar**